Modifications in the procedure for registration of Small, Medium and Large Industrial Units

1314. SHRI SYED SIBTEY RAZI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have recently made some modifications in the procedure for registration of Small, Medium and Lsrsje scale industrial units;
 - (b) if so, what are the details thereof;
- (c) what is the procedure for registration with the National Small Scale Industries Corporation;
- (d) whether Government propose to simplify this procedure to encour age setting up of more industrial units; and
- '(e) if so, what are the details thereof; and, if not, what are the reason's -tfcareibf?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) to (e) State|UT Directorate of Industries are the authorities concerned with the grant of registration to small scale/ancillary industrial undertakings. Application forms to be filled obtaining provisional/ permanent registrations by small scale/ ancillary industrial undertakings have been simplified rendering them adep-table for easy computerisation. Instructions have been sent to all State/ UT Directorate of Industries to uniformly implement the introduction of implified forms.

2. As regards medium and large scale undertakings, it is to be stated that subsequent t_0 the issue of the Government of India's Notification No. 629(E) dated the 30th June, 1988, the Government announced exemption to certain industrial undertakings from the provisions of the IDR Act.

Henceforth, industrial undertakings seeking to avail the benefits of deli-censing under the above mentioned Notification are required to register themselves with the authorities mentioned below:

- (i) Secretariat for Industrial Approvals (foe all items other than i'nose included in (ii) to (iii) below.
- (ii) Textile Commissioner, Bombay (for applicable textile items).
- (iii) Development Commissioner for Iron and Steel Calcutta (for applicable iron and steel items).

The application for registration with the above-mentioned authorities are to be made in prescribed forms in five copies with a fee of Rs. 10001- per application. For each article of manufacture, a separate application for registration has to be made.

- (3) NSIC registers Small Scale/ Ancillary Industrial Undertakings under "Single Point Registration" Scheme for the purpose of participation in Government Store Purchase Programme, through tender system for supply of goods to DGS&D, Govt. Deptts. and Public Sector Undertakings. Small Scale/ancillary industrial undertakings registered with the respective State/UT Directorate of Industries are eligible to obtain registration with NSIC. Such eligible industrial undertakings are to make a separate application to NSIC in the prescribed form, A copy of the above application form is sent to the concerned Small Industries Service Institute, a field organisation of the Office of Development Commissioner (Small Scale Industries) for inspection of the industrial undertakings and verification of its production capa-ity. On receipt of a positive report from the concerned Small Industries Service Institutes, the industrial undertaking is granted NSIC registration.
- 4. Until some time back the NSIC's registration used to be renewed after every three years. However, NSTC

is now granting permanent registration to ail eligible industrial undertakings on expiry of their previous registration which will avoid renewal of registration certificates on each expiry.

(5) The NSIC's "Single Point Registration" procedure is working quite satisfactorily and as such no further simplification is considered necessary at present.

Manufacture of photosensitised materials by Hindustan Photo Films Mannfaturing Company

1315. SHRI SUBRAMANIAN SWAMY: SHRI V. NARAYANASAMY:

SHRI BHUBANESWAR KALITA:

Will the Minister of INDUSTRY ba pleased to state:

- (a) whether it is a fact that (Hindus :an Photo Films was set" up some 30 yaars back tor the manufacture of 'photosensitized materials from Base materials, yet their activities to the extent of 60 percent are still concen-' trated towards the Slitting and Confectiong from imported jumbo rolls; and
- (;b) if so, what corrective steps Go-venmsn-i propose to take in this regard?

THE MINISTER OP INDUSTRY (SHRI AJIT SINGH): (a) and (b)' M/s. Hindustan Photo Films Ltd., (HPF) was set up in 1960 for manufacture of a range of Black and White products and Medical Xi-ray films (CTA). To meet the increasing demand for colour products HPF has undertaken conversion of -these products from imported jumbo rolls. It is also setting up integrated facilities for manufacture of polyster based medical X-ray, Industrial X-ray and •Graphic Art films. This project is scheduled, to be completed by October, 1991.

Action against drug companies

1316. SHRIMATI MANORAMA PANDEY:

DR. G. VIJAYA MOHAN REDDY;

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state;

- (a) whether it is a fact that a number of instances of marketing medicines without price approval overcharging the prices, non-implementation of Government feed prices, over-invoicing the imports of drugs, contravention of provisions of Drugs Price Control Orders 1979 and 1987 by (drug companies have came to the notice of his Ministry;
- (b) whether his Ministry has initiated any penal action as provided under DPCO, 1979 87 and the Essential Commodities Act, 1955 against any company so far; and
 - (c) if so, name of the company, date of action Laiteii and present position of each?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GUFJJP ADAS WAMY): (a) to (c) The requisite information, to the extent available, has already been furnished in reply to Rajya Sabha Unstarred Question No. 722 answered on 14-5-1990.

परिचार शासामा प्रतिक्षण लायका के दिन्दे विक्रह बैंक की अनुदान सहायता एकि

1317. श्री शिव प्रसाद कालुरिया : क्या स्त्रास्थ्य खीर अस्टिश कायाण मंत्री यह बताने की कुपा करेंगे कि :

- (क) क्या राष्ट्रीय परिवार कल्याण प्रशिक्षण कार्यक्रम के लिए विण्व बैंक से 85 करोड़ रुपये की ग्रनुदान सहायता राशि प्राप्त हुई है;
- (ख) इसमें से कितनी राशि प्रशास निक मकादमी संस्थान, भोपाल के अंतर्गत